

REHABILITATION OF REPATRIATES FROM BURMA

561. SHRI CHINTAMANI PANIGRAHI: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the amount sanctioned by Government in 1966-67 and 1967-68 for the rehabilitation of the repatriates from Burma in Orissa;

(b) if so, the amount given in respective years; and

(c) the total amount given to Orissa Government so far for this purpose?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI D. R. CHAVAN): (a) and (b).

	Loan	Grant*
1966-67	Rs. 6,48,000	Rs. 32,805.49
1967-68	Rs. 11,18,440	—
Total:	Rs. 17,66,440	Rs. 32,805.49*

(c) Loan : Rs.18,66,440
Grants-in-aid. Rs.1,27,392.19*
Total: 19,93,832.19

*Includes expenditure incurred on relief measures also.

P. & T. COLONY OF PURI HEAD OFFICE

562. SHRI CHINTAMANI PANIGRAHI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware that two units of residential quarters meant for departmental Class III employees in the P&T Colony of Puri Head Office are being converted into a departmental officer's inspection bungalow;

(b) whether it is a fact that there are instructions from the Director General, Posts and Telegraphs that residential quarters under no circumstances be converted into a dormitory or Inspection bungalow;

(c) if so, the reasons for effecting this conversion; and

(d) the steps Government propose to take to stop this conversion of staff quarters into inspection bungalow?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) No. Only one quarter which was previously housing Telephone Exchange has been approved for conversion into Inspection Quarter.

(b) No.

(c) Pressing demand for an inspection quarter at Puri for touring Officers.

(d) Does not arise.

SUGAR PRICE

563. SHRI SHIVA CHANDRA JHA:
SHRI MOHSIN:
DR. RANEN SEN:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether 40 per cent decontrol of sugar has brought any lowering of its price in the market;

(b) if so, the present average price of decontrolled sugar in the market and the price at which there will be stability in it; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT